

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBRAM) . (a) to (c) The Government has made necessary arrangements pertaining to banking facilities, immigration procedures, customs formalities and other related matters, to facilitate border trade with Myanmar. The United Bank of India branch at Moreh is the designated bank for facilitating border trade with Myanmar, while immigration and customs check posts have been established at Moreh to provide the requisite facilities for the purpose. Import duties on certain goods produced in the Union of Myanmar have been reduced to 5% ad valorem. Arrangements have been made to provide travel passes to traders to travel to Myanmar and back.

Ban on Import of Indian Processed Products

7356. SHRI NARAIN SINGH CHAUDHARY Will the Minister of COMMERCE be pleased to state

- (a) whether the German Government have banned on import of processed Indian products,
- (b) if so, the details thereof; and
- (c) the loss incurred to the country as a result thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) (a) and (b). The German Government has in 1994 enacted legislation banning the manufacture and import of products using certain dyes and chemicals. The ban which would be applicable to all countries, including India, is yet to come into force

- (c) Does not arise

Child Labour Projects

7357. SHRI PHOOL CHAND VERMA Will the Minister of LABOUR be pleased to state :

- (a) whether the Government propose to introduce National Policy on the child labour projects in Madhya Pradesh;
- (b) if so, the centres identified for these projects; and
- (c) if not, the reasons therefor ?

THE MINISTER OF LABOUR (SHRI P.A. SANGMA):(a) and (b). Under the National Child Labour Policy, 1987, a National Child Labour Project is currently under implementation in Mandasaur, Madhya Pradesh. The Project covers 900 children which provides for education with additional inputs like nutrition, stipend and health checks. However, no proposal to start new project in Madhya Pradesh has been received.

- (c) Does not arise.

[English]

Cochin International Airport Ltd.

7358. DR. RAMKRISHNA KUSMARIA : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state .

- (a) whether Air India proposes to acquire equity stake in Cochin International Airport Ltd.;
- (b) if so, the details thereof; and
- (c) the other specific operations Air India proposes to take up in the Cochin International Airport Ltd ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) (a) Yes, Sir.

(b) In the first phase of development, the management of Air India has proposed to invest Rs.20 crores in the equity capital of Cochin International Airport Ltd

(c) On completion of Cochin International Airport, Air India is interested in commencing direct international flights

[Translation]

Air Crashes

7359 SHRI SURENDRA PAL PATHAK Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state .

- (a) the number of air accidents inquired into by the Government during the last two years,
- (b) whether the findings of the inquiries have been acted upon, and
- (c) if so, the details thereof ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) (a) During the last two years, there have been 24 accidents to civil registered aircraft in India, all of which were inquired into

(b) and (c). Yes, Sir. Implementation of the recommendations involve action against the erring personnel/operators, issue of fresh guidelines/instructions, imparting corrective training etc

[English]

Car-Laden Ship

7360. SHRI MOHAN RAWALE Will the Minister of FINANCE be pleased to state .

(a) whether a Russian ship carrying some 15 new imported motorcars arrived at Port Alang in South Gujarat in April; 1995;

- (b) if so, the details thereof;